

ANNEXURE-8

Name of Corporate Debtor : MITHILA CARS PRIVATE LIMITED
Date of commencement of CIRP : 30/04/2021
List of creditors as on : 27/10/2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in INR)

S.No.	Name of Creditors	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Related party?	% of voting share in CoC, if applicable						
1.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2.	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
TOTAL			-	-	-	-	-	-	-	-	-	-	-	-	-



Regards
 Prajakta Menezes
 As Resolution Professional of Mithila Cars Private Limited
 Registration No. IBBI/IPA-001/IP-P01349/2018-2019/12016
 Reg. Address: 416, Crystal Paradise Co-op Soc. Ltd.
 Dattaji Salvi Marg, Above Pizza Express,
 Off Veera Desai Road,
 Andheri West, Mumbai – 400053
 Email id: irp.mithilacars@gmail.com, prajakta@prmlegal.in